

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
EXECUTION APPLICATION NO. 01 OF 2018 (WZ)

In

ORIGINAL APPLICATION N0.08/2015 (WZ)

Sujal Sahakari Gruha  
Rachana Sanstha Maryadit

.... Applicant

Versus

The Commissioner, PMC & Ors.

.... Respondents

**ADDITIONAL AFFIDAVIT IN REPLY FOR AND ON  
BEHALF OF MAHARASHTRA POLLUTION CONTROL  
BOARD I.E. RESPONDENT NO. 2.**

I, Nitin Shinde, aged about 57 years, occupation – Service, employed as the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-I, having office address at 2<sup>nd</sup> Floor, Jog Centre, Wakdewadi, Pune – 411003 do hereby state on solemn affirmation as under –

- (1) I am filing this additional affidavit in compliance of the Order dated 08/08/2023 passed by this Hon'ble National Green Tribunal, wherein, this Hon'ble Tribunal directed the Maharashtra Pollution Control Board to file an affidavit giving therein the latest position as to what action has been taken thereafter against 22 marriage halls/lawns in pursuance of this



Hon'ble Tribunal, whether they have been complied with and what is the current status.

- (2) I say and submit that in compliance of the Orders passed by this Hon'ble Tribunal, the Respondent-Board has initiated following actions :-

(A) In the year, 2017, the Respondent Board had issued Proposed Directions to 47 nos of Marriage halls, Lawns & Club House by extending an opportunity of personal hearing. Thereafter, the Respondent Board has again extended an opportunity of personal hearing to Marriage halls, Lawns & Club House on 7/8/2023. However, they have failed to reply to the proposed directions, not applied for Consent and not attended personal hearing. Therefore, the Respondent Board has issued Warning Notices to 46 nos of Marriage halls, Lawns & Club House. A sample copy of the Warning Notice dated 04/10/2023 is enclosed herewith and marked as an **Annexure-I.**

(B) The Respondent Board has granted Consent to 6 nos of Marriage halls, Lawns in Pune region, out of that, 3 Marriage halls/Lawns have valid Consent of the Respondent-Board. Remaining three Marriage halls, Lawns has not applied for renewal of Consent, hence, the Respondent Board has issued Warning Notices. A sample copy of the Warning Notice dated 04/10/2023 is enclosed herewith and marked as an **Annexure-II.**



(C)The Respondent Board vide letter dated 04/10/2023 again requested to the Municipal Commissioner, Pune Municipal Corporation to communicate the list of Marriage halls, Lawns and Club House in entire Pune region. A copy of the letter dated 04/10/2023 is enclosed herewith and marked as an **Annexure-III.**

Solemnly affirmed on this .....<sup>09</sup>... day of October, 2023 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2.

ADVOCATE

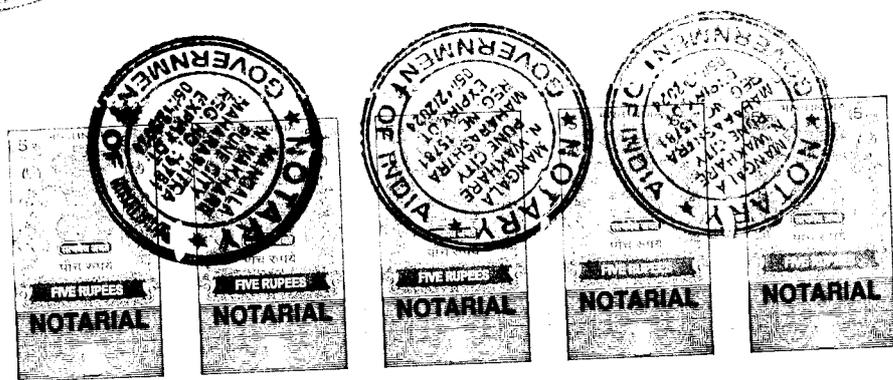
*Nitin Shinde*  
9/10/23  
(Nitin Shinde)

Sub-Regional Officer,  
MPCB Pune-I

**BEFORE ME**

*Mangala N. Wakhare*  
MANGALA N. WAKHARE  
ADVOCATE & NOTARY  
GOVERNMENT OF INDIA

09 OCT 2023



Innocent I

# MAHARASHTRA POLLUTION CONTROL BOARD

## SUB-REGIONAL OFFICE – PUNE-I



Ph. 020-25811694  
Fax. 020-25811029

Jog Center Bldg.  
2<sup>nd</sup> floor, Wakdewadi,  
Old Mumbai – Pune Highway,  
Pune 411003

MPCB/SROP1/ 231004 - FTJ - 0386

Date: 04-10-2023

To,

M/s. Vitthal Lawns  
Wakad, Pune Bhumkas Dash Grunge Road, Phase 1,  
Hinjawadi Rajiv Gandhi Infotech Park, Hinjawadi, Pimpri-Chinchwad

**Sub: Warning notice for violation of Environmental norms.**

- Ref: 1. Order dated 3/7/2017 & 8/8/2023 passed by Hon'ble NGT.  
2. Board Office letter no.BO/JD(APC)/TB-4B-4586 dtd.24/11/2016.  
3. Proposed Directions issued by this office dtd.31/8/2017.  
4. Personal Hearing extended by Regional office on 6/9/2017 & 7/8/2023.

The Sujal Sahkari Gruha Rachana Sanstha Maryadit has filed an application no.8/2015 against the Commissioner, Pune Municipal Corporation & Ors. Before the Hon'ble National Green Tribunal, Western Zone, Pune regarding noise Pollution, air Pollution, being caused by marriage Halls & Mangal Karyala in the State of Maharashtra.

Board has issued circular on 24/11/2016 wherein guidelines for marriage halls, lawns and club houses stipulated and the said activities are incorporated in Consent regime. It was obligatory on your part to obtain Consent from MPC Board, under Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and Hazardous & other ( M & TM) rules, 2016 and comply all the conditions stipulated in the Consent.

This office has issued Proposed Directions under section 33 A of Water (P & CP) Act, 1974, 31A of the Air, (P & CP), Act, 1981 & Hazardous & other ( M & TM) rules, 2016 on 31/8/2017 followed by Personal hearing on 6/9/2017 & 7/8/2023. However, you have not submitted any reply to Proposed directions, not applied for Consent and also not attended personal hearing.

In view of the above, you are hereby warned to comply with Proposed directions immediately & inform this office about the steps taken regarding the above non-compliance, failing which the necessary legal action will be initiated against you, which may please be noted.

Yours faithfully,

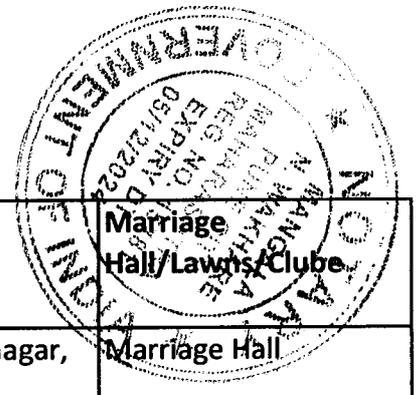
*Nitin Shinde*

(Nitin Shinde)  
Sub-Regional Officer  
M.P.C.Board, Pune-I.

Copy submitted for information to :-

- Joint Director (APC), M.P.C Board, Mumbai.
- The Regional Officer M.P.C.Board, Pune.

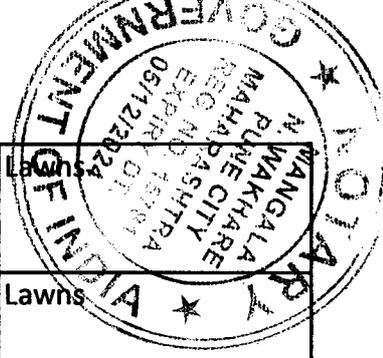
## List of Marriage Hall, Lawns



Sr.No	Name	Address	Marriage Hall/Lawns/Clubs
1	Indraprastha Hall, Shivajinagar, Pune	SB Road, Yashwant nagar, Shivajinagar, Pune, Maharashtra 411016	Marriage Hall
2	Showtime Lawns, Mundhwa Road, Pune	c-13, Friends Enclave , Mundhwa Pune - 411036	Lawns
3	The President, Erandwane, Pune	Hotel President Pune, 34/11, Erandwane, Behind Kohinoor Mangal, Karyalaya, Prabhat Road,	Lawns
4	Mantraa Banquets, Kothrud, Pune	Sai Sayaji Building, Next to CNG Petrol Pump, Opp. Kothrud Police Station, Kothrud - Pune 411038.	Lawns
5	Alpa Bachat Sanskrutik Bhavan, MG Road, Pune	HH Prince Aga Khan Rd, Agarkar Nagar, Pune, 411001	Marriage Hall
6	Atharva Hall, Deccan Gymkhana, Pune	1255 Apte Road Deccan Gymkhana	Marriage Hall
7	Baroque , MG Road, Pune	11 East Street, Camp, Pune - 41100	Marriage Hall
8	Bougainvillea, MG Road, Pune	East Street, Camp, Pune - 411001	Marriage Hall
9	Dadasaheb Darode Hall, Shivajinagar, Pune	Shivajinagar, Pune, Maharashtra 411004	Marriage Hall
10	Divyash Lawns, Bavdhan, Pune	Survey no 310, Mumbai-Bangalore Highway, near DSK toyota, Bavdhan Budruk, Pune.	Lawns
11	Dropada Lawns, Hinjewadi, Pune	Hinjewadi To Dange Chowk Road, Sant Tukaram Nagar Wakad Jakat Naka Wakad Pune	Lawns
12	G L Apte Sabhagruha, Deccan Gymkhana, Pune	1255/2 Apte Road Deccan Gymkhana	Marriage Hall
13	Goyal Garden, Bibwewadi, Pune	Survey No 621, Bibwewadi, Pune 411037	Lawns

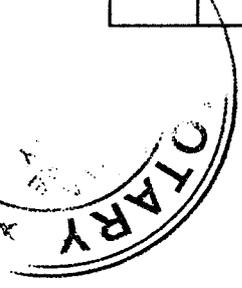


14	Gulmohor Banquet Hall, Sinhagad Road, Pune	Abhiruchi Mall, Narveer Tanaji Malusare Rd, Narhe, Pune, Maharashtra	Marriage Hall
15	Jambhulkar Garden, Wanowrie, Pune	Survey No 6/9, Shivarkar Road, Wanowrie, Pune - 411040	Lawns
16	Jijai Gardens, Katraj, Pune	Sr. No. 15/3, Tapodhan Road, Warje, Pune- 411058	Lawns
17	Lotus Banquets, Swargate, Pune	Ratana Chintamani Building, Mukund Nagar, Pune - 411037	Marriage Hall
18	Mahalaxmi Lawns, Karve Nagar, Pune	Sridhar Colony, Karve Nagar, Pune, Maharashtra 411052	Lawns
19	Paanch Pandav Mangal Karyalay, Shivajinagar, Pune	<a href="mailto:pramod.ikhe@yahoo.com">pramod.ikhe@yahoo.com</a>	Marriage Hall
20	Raga Lawns, Koregaon Park, Pune	84/36, N Main Rd, Koregaon Park Annexe, Mundhwa Koregaon Park Annexe, Mundhwa Pune, 411001	Lawns
21	Rajyog Hall, Shivajinagar, Pune	11 B, Rajyog, Wakdewadi, Near Bharat Petrol Pump, Shivaji Nagar, Pune, Maharashtra 411003	Marriage Hall
22	Rama Raman Mangal Karyalay, Shivajinagar, Pune	1578/B, Babulal Sheikth Path, Near S T Stand, Shivaji Nagar, Pune, Maharashtra 411005	Marriage Hall
23	Ranades Magenta Suryananda Lawns, Karve Nagar, Pune	<a href="mailto:rmagenta@yahoo.com">rmagenta@yahoo.com</a>	Lawns
24	Sameer Lawns, Ravet, Pune	Ravet, Pimpri-Chinchwad, Maharashtra- 412101	Lawns
25	Sant Tukaram Garden, Wakad, Pune	Hinjewadi To Dange Chowk Road, Sant Tukaram Nagar Wakad Jakat Naka Wakad Pune	Lawns
26	Sant Tukaram Mangal Karyalay, Wakad, Pune	Hinjewadi To Dange Chowk Road, Sant Tukaram Nagar, Wakad, Jakat Naka Wakad, Pune.	Marriage Hall
27	Sheetal Banquet, MG Road, Pune	11 East Street Virwani Plaza, Camp, Pune 411001	Marriage Hall
28	Shinde Lawns, Shivajinagar, Pune	364, Tilak Sabhagruha, Model Colony, Gokhale Road, Opposite Cosmos Bank, Model Colony, Pune.	Lawns



29	Shreeji Banquet & Lawns, Bibwewadi, Pune	Gangadham Kondhawa Road, Market Yard, Pune - 411037	Lawns
30	Shree Yashraj Garden, Kondhwa, Pune	626/2, Market Yard, Pune - 411037	Lawns
31	Siddharth Hall, Erandwane, Pune	Major KG Pawar Rd Khilarewadi, Erandwane Pune, Maharashtra 411004	Marriage Hall
32	Siddharth Palace, Kothrud, Pune	12/3, Near Siddharth tower, Behind City Pride Theatre, Kothrud, Pune, Maharashtra 411038	Marriage Hall
33	Swapnashilp Hall, Shivajinagar, Pune	1233, Apte Rd, Shivajinagar, Pune, Maharashtra 411004	Marriage Hall
34	Swayamvar Mangal Karyalaya, Bibwewadi, Pune	Near City Pride, 695/3/27, Pune Satara Road, Near Adinath Society, Pune Satara Road, Pune.	Marriage Hall
35	The Poona Club Ltd, MGRoad, Pune	No. 6, Bund Garden Road, Camp Area, Pune, 411001	Club
36	Vitthal Lawns, Wakad, Pune	Bhumkas Dash Grunge Road, Phase 1, Hinjewadi Rajiv Gandhi Infotech Park, Hinjawadi, Pimpri-Chinchwad.	Lawns
37	Vitthal Mangal Karyalay, Wakad, Pune		Lawns
38	Vrindavan Lawns, Baner, Pune	S.No.107, Opposite Sakal Nagar, Baner Road, Pune.	Lawns
39	Yash Lawns, Katraj, Pune	Sr.no.573, Hilltop, Behind Mahavir Furniture & Electronics, Bibwewadi Road, Pune.	Lawns
40	Zambre Palace, Swargate, Pune	699/A, Zambre Estate, Mukund Nagar, Pune, Maharashtra 411037	Lawns
41	Alankaran Lawn, Wanowrie, Pune	Wanowrie, Ramtekdi, Near SRPF Pune - 411040	Lawns
42	Ambar Mangal Karyalay, Kothrud, Pune	2 Mayur Colony Kothrud Pune 411027	Marriage Hall
43	Aroh Garden Mangal Karyalay, Katraj, Pune	Sr. no. 35 Katraj - Dehu Road, DattaNagar, Ambegaon.Br. Pune	Marriage Hall

44	Ashwamedha Hall , Karve Nagar, Pune	18/8 A Karve Road Pune- 411004	Marriage Hall
45	Bhagwati Palace, Katraj, Pune	Shree Jagdamba Mataji Mandir, Dharmavat Nagar, Wadgaon Khurd, Dhayari Phata Overpass, Pune.	Lawns
46	Brahman Mangal Karyalay, Navi Peth, Pune	1003, Sadashiv Peth, Near Perugate, Sadashiv Peth, Pune, Maharashtra 411030	Marriage Hall



# MAHARASHTRA POLLUTION CONTROL BOARD

## SUB-REGIONAL OFFICE – PUNE-I



Ph. 020-25811694  
Fax. 020-25811029

Jog Center Bldg.  
2<sup>nd</sup> floor, Wakdewadi,  
Old Mumbai – Pune Highway,  
Pune 411003

MPCB/ SROP1/ 231004-FT3-0400

Date: 04-10-2023

To,  
M/s. Magneta Lawns  
Sr. no.49, DP road,  
Near Rajaram Bridge, Pune.

**Sub: Warning notice for violation of Environmental norms**

- Ref: 1. Order dated 3/7/2017 & 8/8/2023 passed by Hon'ble NGT.  
2. Board Office letter no.BO/JD(APC)/TB-4B-4586 dtd.24/11/2016.  
3. Boards Consent dtd.13/11/2017 was valid upto 30/9/2021.



Board has issued circular on 24/11/2016 wherein guidelines for marriage halls, lawns and club houses stipulated and the said activities are incorporated in Consent regime. It was obligatory on your part to obtain valid Consent from MPC Board, under Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and Hazardous Waste (M&H) Rules and comply all the conditions stipulated in the Consent.

You are operating your Marriage Hall activity in the "Water & Air Pollution Prevention area" declared under the provision of Water (Prevention & Control of Pollution) Act 1974 & Air (Prevention & Control of Pollution) Act, 1981 respectively Maharashtra Pollution Control Board has granted "Consent to Operate" stipulating certain terms and conditions therein.

It was obligatory on your part to obtain valid Consent from MPC Board, under Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and Hazardous Waste (M&H) Rules, and comply all the conditions stipulated in the Consent.

Your consent period has got expired on 30/9/2021. However, inspite of expiry of your consent validity, you are operating your unit without valid consent of this Board & rendered yourself liable for legal action under the environmental Act's & Rule's.

In view of the above, you are hereby warned to comply above points immediately & inform this office about the steps taken regarding the above non-compliance within seven days' after receipt of this Notice, failing which the necessary legal action will be initiated against you, which may please be noted.

*Nitin Shinde*

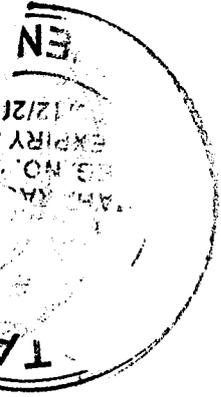
(Nitin Shinde )  
Sub-Regional Officer  
M.P.C.Board, Pune-I.

Copy submitted for information to :-

- Joint Director (APC), M.P.C Board, Mumbai.
- Regional Officer M.P.C.Board, Pune.

**List of Marriage Hall, Lawns not applied for renewal of consent**

1	M/s. Swapnashilpa Hall,	1233-D,Apte Road, Deccan Gymkhana, Pune.	Marriage Hall
2	M/s. Shrushtee Garden	Sr. no.3/2, DP road, Near Mhatre Bridge, Pune.	Marriage Hall
3	M/s. Magneta Lawns Sr. no.49, DP road, Near Rajaram Bridge, Pune.	Sr. no.49, DP road, Near Rajaram Bridge, Pune.	Marriage Hall



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# MAHARASHTRA POLLUTION CONTROL BOARD

## SUB-REGIONAL OFFICE – PUNE-I



Jog Center Bldg.  
2<sup>nd</sup> floor, Wakdewadi,  
Old Mumbai – Pune Highway,  
Pune 411003

Ph. 020-25811694

Fax. 020-25811029

MPCB/ SROP1/ 231004 - F13 - 0397

Date: 04-10-2023

To,  
The Municipal Commissioner,  
Pune Municipal Corporation, Pune.

**Sub:** Before the Hon'ble National Green Tribunal, WZ, Pune Original  
Application No. 8/2015 filed by Sujal Sahkari Gruha Rachana Sanstha  
Maryadit V/s The Commissioner, Pune Municipal Corpn & Ors.

**Ref:** 1. Order dated 8/11/2016 & 8/8/2023 passed by Hon'ble NGT  
2. Board Office letter no. BO/JD(APC)/TB-4B-4586 dtd. 24/11/2016  
3. This office letter dtd. 3/1/2017.



Sir,

The Sujal Sahkari Gruha Rachana Sanstha Maryadit has filed an application no.8/2015 against the Commissioner, Pune Municipal Corporation & Ors. Before the Hon'ble National Green Tribunal, Western Zone, Pune regarding noise Pollution, air Pollution, being caused by marriage Halls & Mangal Karyala in the State of Maharashtra.

Board has issued circular on 24/11/2016 wherein guidelines for marriage halls, lawns and club houses stipulated and the said activities are incorporated in Consent regime.

This office has requested your good self vide reference 3 above to communicate list of Marriage halls/lawns and club houses in the jurisdiction of Pune Municipal corporation for implementation of the said Boards circular. However, details of the Marriage halls/lawns and club houses in the jurisdiction of entire PMC is yet not received to this office.

In view of above, you are once again requested to communicate the list of Marriage halls/lawns and club houses at the earliest on priority.

Thanking you,

Yours faithfully,

*Nitin Shinde*  
(Nitin Shinde)

Sub-Regional Officer  
M.P.C. Board, Pune-I.

Copy submitted for information to :-

- Joint Director(APC), M.P.C Board, Mumbai.
- The Regional Officer M.P.C.Board, Pune.